

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.424**  
**Appeal No.248/252/ND/2022**

**IN THE MATTER OF:**

Jai Mata Di Wooden and Steel works Pvt Ltd	...	Appellant
Versus		
Registrar of Companies NCT of Delhi Haryana	...	Respondent

**Order under Section 252 (3).**

**Order delivered on 25.04.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	Mr. Saurabh Kalia, Adv., Ms. Srishti Agrawaal, Adv. & Mr. Siddharth Tandon, Adv.
For the Respondent	:	

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 30.05.2023.

**Sd/-**  
**(Court Officer)**